

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 625/94.

Date of Order: 1-6-94.

Between:

Boyini Vinod Kumar.

Applicant.

and

1. Union of India, rep. by its Secretary, Ministry of Personnel and Training, New Delhi.
2. Union Public Service Commission, rep. by its Secretary, Dholpur House, New Delhi.

.. Respondents.

For the Applicant: Mr. K. Venkateswar Rao, Advocate

For the Respondents: Mr. N. R. Devraj, Sr. CGSC.

CORAM:

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : MEMBER (JUL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

The Tribunal made the following Order:-

Heard Sri K. Venkateswar Rao, counsel for the applicant.
Issue notice to the respondents before admission.

O.A.131/94 on the file of this Tribunal had been filed by the applicants who are identically placed in all respects to the applicant herein. On 8.2.94 in OA 131/94 the following interim order had been passed:-

"Until further orders, the respondents are restrained from rejecting the applications of these applicants if received in time only on the ground that they have crossed 28 years and or they availed number of attempts, if they have not crossed 33 years as on cut off date notified for Civil Services Examination, 1994. The operative portion is by way of interim order."

In this OA also, the respondents are restrained by way of an interim direction from rejecting the application of the applicant if received in time, only on the ground that he has crossed 28 years or he has availed the number of attempts, if he had not crossed 33 years as on cut off date notified for Civil Services Examination 1994. Further, the respondents are also directed to issue Hall Ticket to the applicant if the application of the applicant for the said examination had been received in time and if the same is found to be in order.

Prsldng
Deputy Registrar (J) CC

To

1. The Secretary, Ministry of Personnel and Training, U.O.I. New Delhi.
2. The Secretary, U.P.S.C. Dholpur House, New Delhi.
3. One copy to Mr. K. Venkateswar Rao, Advocate, CAT. Hyd.
4. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
5. One spare copy.

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